

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 613/2016 in
O.A. No. 2078/2016

New Delhi, this the 5th day of July, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A)**

N.K. Aggarwal,
Aged 66 years,
S/o Late Shri Raghunandan Prashad Agarwal
R/o FA-218 Lajpat Nagar Sahibabad,
Ghaziabad. .. Petitioner

(By Advocate: Mrs. Meenu Mainee)

Versus

1. Shri R.K. Aggarwal,
Secretary,
Railway Board,
Rail Bhawan, New Delhi.
2. Shri A.K. Punthia,
General Manager,
Northern Railway,
Baroda House, New Delhi.
3. Shri A.K. Arora,
Divisional Railway Manager,
Northern Railway,
State Entry Road, New Delhi.
4. Shri Udit Jha,
Divisional Personnel Officer,
Northern Railway,
State Entry Road, New Delhi. .. Respondents

(By Advocate : Shri Shailendra Tiwary)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this CP is taken up for hearing, the learned counsel for the respondents submits that they have fully complied with the orders of this Tribunal and, accordingly, prays for dismissal of the CP.

2. In the circumstances and in view of substantial compliance by the respondents, the CP is closed and notices are discharged. However, the petitioner is at liberty to question the orders now passed by the respondents, if he is still aggrieved, in accordance with law. No costs.

(PRAVEEN MAHAJAN)
Member (A)

(V. AJAY KUMAR)
Member (J)

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